

6th August, 2004

Notification NO. 94/2004-Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Board hereby appoints the Commissioner of Customs (Export), Jawahar Custom House, Nhava Sheva to act as Commissioner of Customs (Import), Jawahar Custom House, Nhava Sheva for the purpose of adjudicating the matters relating to show cause notice, pertaining to M/s Mangal Exports, Plot No.73 and 33, ABC Government Industrial Estate at Charkop, Kandivili(W), Mumbai issued, vide F.No. DRI/BZU/C/23/2003/776, dated the 19th April, 2004, by the Additional Director General, Mumbai Zonal Unit, 3rd/4th Floor, Hotel Waldorf Building, 16, Arthur Bunde Road, Colaba, Mumbai- 400005.

F.NO.437/32/2004-CUS.IV

D.S.Garbyal
Under Secretary to the Government of India